

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 06/ 2016	TP 08/ 2016	For order	397/ 398	M. Leela & 4 Others Vs Chandra Spinning & Weaving Mills Pvt. Ltd. & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAMAN JHABAIKAR 9962100188	RESPONDENT 5, 6 & 7	
2.	R. VIDHYASHANKAR R. ASHOK KUMAR (9894162442)	Counsel for Petitioners	
3.	R. OM KUMAR	Respondent No. 5, 9 to 12	

Counsel for petitioner is present. Heard him. Counsel for R-3, 6 and 7 is present and counsel for R-5, 9 to 12 is also present.

Heard in part.

For continuation, list it on 16.02.2018.

MEMBER (T)

MEMBER (J)